

(7)

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05/01/2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : -
PETITION NUMBER : CP 7/16
NAME OF THE PETITIONER(S) : Vinay Kanthal
NAME OF THE RESPONDENT(S) : World School Pvt. Ltd.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

2. PRAVARSHINI
for
PROMOD NAIR

COUNSEL FOR R1

Ashok
Adv. for petitioners.
05/01/17

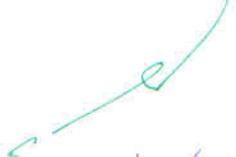
Pravashini

ORDER

Mr. Pramod Nair counsel for R1 undertakes to file Vakalat for R2 and R4. Counsel for petitioner filed proof that notice to R5 was served. Download copy of the website of postal department is filed to the effect notice to R5 was served. Await Notices of R3, R6 and R8. R5 is treated as absent to the proceedings.

From pre-page.

Posted to 2/2/2017.


Member (T)


Member (T)